

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).897/2002

STATE OF U.P.

Appellant(s)

VERSUS

JAI BIR SINGH

Respondent(s)

IA No. 65699/2026 - INTERVENTION APPLICATION  
IA No. 76780/2026 - INTERVENTION APPLICATION  
IA No. 71817/2026 - INTERVENTION APPLICATION  
IA No. 79616/2026 - INTERVENTION/IMPLEADMENT  
IA No. 75400/2026 - INTERVENTION/IMPLEADMENT

WITH

C.A. No. 4646/2007 (IV)  
C.A. No. 3647/2007 (IV)  
SLP(C) No. 1112/2009 (IV-C)  
C.A. No. 3920/2010 (III-A)  
C.A. No. 3119/2011 (XV)  
C.A. No. 6114/2001 (III-A)  
C.A. No. 6108/2002 (III-A)  
C.A. No. 1276/2001 (IV)  
C.A. No. 1279/2001 (IV)  
C.A. No. 1278/2001 (IV)  
C.A. No. 6471/2002 (III)  
C.A. No. 2506/2002 (III-A)  
C.A. No. 8597/2001 (III-A)

C.A. No. 4569/2002 (III-B)  
IA No. 13146/2020 - CLARIFICATION/DIRECTION  
IA No. 13147/2020 - EXEMPTION FROM FILING O.T.

C.A. No. 5101/2002 (XII-B)  
C.A. No. 2409/2002 (IV)  
SLP(C) No. 20982/2002 (XVII-B)  
C.A. No. 355-358/2003 (XII-A)  
SLP(C) No. 14085/2004 (IV-B)  
SLP(C) No. 11291/2004 (IV-B)  
SLP(C) No. 14127/2004 (IV-B)  
C.A. No. 7994/2004 (IV)  
SLP(C) No. 4139/2005 (IV-B)  
C.A. No. 1274/2007 (XII-B)  
C.A. No. 1273/2007 (XII-B)  
C.A. No. 1311-1312/2008 (III-A)  
SLP(C) No. 16301/2007 (XI)  
SLP(C) No. 3107/2008 (IV-C)  
SLP(C) No. 4327/2008 (IV-C)

SLP(C) No. 4329/2008 (IV-C)  
SLP(C) No. 4328/2008 (IV-C)  
C.A. No. 296/2008 (III)  
SLP(C) No. 16276/2008 (IV-B)  
SLP(C) No. 17224/2008 (IX)

C.A. No. 5519/2012 (XI-B)  
IA No. 45076/2019 - STAY APPLICATION

C.A. No. 5681/2010 (III-A)  
S.L.P.(C)...CC No. 7990/2009 (XI)  
C.A. No. 7757/2011 (III-B)  
C.A. No. 1131/2012 (III-A)  
C.A. No. 8149-8151/2012 (XII-A)  
C.A. No. 4505-4506/2013 (XII-B)  
C.A. No. 4507-4508/2013 (XII-B)  
SLP(C) No. 12679-12682/2014 (XII)  
SLP(C) No. 1857/2016 (IX)  
SLP(C) No. 14156/2021 (XI-A)

Date : 20-08-2026 These matters were called on for pronouncement of judgment

For Appellant(s) : Mr. R. Venkataramani, Attorney General for India  
Mr. Tushar Mehta, Solicitor General  
Mr. Kanu Agrawal, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Madhav Sinhal, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Aaditya Dixit, Adv.  
Ms. Ameyavikrama Thanvi, Adv.  
Mr. Chitvan Singhal, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Mr. Kartikay Aggarwal, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Aman Mehta, Adv.  
Dr. N. Visakamurthy, AOR  
Ms. Anjali Agrawal, Adv.  
Mr. Anandh Venkataramani, Adv.  
Ms. Yamika Khanna, Adv.  
Mr. Deboshree Mukherjee, Adv.  
Ms. Thajaswini C.B., Adv.  
Mr. Devvrat Singh, Adv.  
  
Mr. K M Nataraj, A.S.G.  
Mr. Sharan Dev Singh Thakur, Sr. A.A.G.  
Mr. Sudeep Kumar, AOR  
Mr. Siddharth Thakur, Adv.  
Ms. Indira Bhaker, Adv.  
Ms. Manisha, Adv.  
Ms. Arushi Singh, Adv.  
Mr. Satwik Misra, Adv.

Ms. Rupali, Adv.  
Ms. Harshita Chawla, Adv.

Ms. Aishwarya Bhati, A.S.G.  
Mr. Ajay Misra, Advocate General  
Mr. Sudeep Kumar, AOR  
Mr. Abhishek Saket, Adv.  
Ms. Poornima Singh, Adv.  
Ms. Surabhi, Adv.  
Mr. Kumar Harshvardhan, Adv.  
Mr. Vikas Singh, Adv.

Mr. K.M. Nataraj, ASG  
Mr. Sharath Nambiar, Adv.  
Mr. Vinayak Sharma, Adv.  
Ms. Indira Bhakar, Adv.  
Mr. Vatsal Joshi, Adv.  
Mr. Chitransh Sharma, Adv.  
Mr. Anuj Srinivas Udupa, Adv.  
Ms. Satvika Thakur, Adv.  
Ms. Nikita Capoor, Adv.  
Mr. Yogya Rajpurohit, Adv.  
Mr. S. Subramaniam, Adv.  
Mr. Ritik Ranjan, Adv.  
Ms. Madhulika Upadhyay, AOR

Mr. Sridhar Potaraju, Sr. Adv. (AAG)  
Mr. Amit Sharma, AAG  
Mr. Harmeet Singh Ruprah, AOR  
Mr. Arkaj Kumar, G.A.  
Mr. Shashank Shekhar, Adv.  
Mr. Karan Singh, Adv.  
Mr. Kanishk Sharma, Adv.  
Mr. Sidhartha Shrivastava, Adv.

Mrs. Rachna Gupta, AOR  
Mr. K. L. Janjani, AOR  
Ms. Hemantika Wahi, AOR  
Mr. Pradeep Misra, AOR

Mr. Sanjay Hedge, Sr. Adv.  
Mr. Nishanth Patil, A.A.G.  
Mr. Sanchit Garga, AOR  
Mr. Kunal Rana, Adv.  
Mr. Shashwat Jaiswal, Adv.  
Ms. Diksha Arora, Adv.  
Mr. Arijit Dey, Adv.  
Mr. Bhanu Pratap Singh, Adv.  
Ms. Oorja Goel, Adv.  
Mr. Ashish Kumar, Adv.  
Mr. Tanay Hegde, Adv.  
Mr. Ankit Tiwari, Adv.  
Ms. Bhumi Agrawal, Adv.

Mr. Abhishek Gupta, Adv.  
Mr. Awanish Gupta, Adv.  
Ms. Mythili S., Adv.  
Ms. Mithu Jain, Adv.  
Mr. Ashutosh Garga, Adv.

Mr. Saket Sikri, Adv.  
Mr. Viklap Mudgal, Adv.  
Mr. Ajay Pal Singh, Adv.  
Mr. Arun Sanwal, Adv.  
Ms. Madhu Sikri, AOR

Mr. D. Kumanan, AOR  
Mr. Krishan Kumar, AOR  
Mr. Kamal Mohan Gupta, AOR  
Mr. Arvind Kumar Sharma, AOR

Ms. Swati Ghildiyal, AOR  
Mrs. Deepanwita Priyanka,, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Apoorva Anand, Adv.

Mr. V. Prabhakar, Sr. Adv.  
Mr. R. Chandrachud, AOR  
Ms. Jyoti Parashar, Adv.  
Mr. Saurabh Tiwari, Adv.  
Mr. Dhuli Venkata Krishna, Adv.  
Mr. Aryan Singh, Adv.

Mr. Sarad Kumar Singhania, AOR

Mr. Lokesh Sinhal, Sr. A.A.G.  
Mr. Alok Sangwan, Sr. A.A.G.  
Mr. B. K. Satija, Sr. A.A.G.  
Mr. Samar Vijay Singh, AOR  
Mr. Sumit Kumar Sharma, Adv.  
Mr. Vikas Singh Jangra, Adv.  
Mr. Nikunj Gupta, Adv.  
Mr. Bhakti Vardhan Singh, Adv.  
Mr. Pawan Kishore Singh, Adv.  
Mr. Rajat Sangwan, Adv.  
Mr. Chandan Kumar Singh, Adv.  
Mr. Harsh Mehla, Adv.  
Mr. Vaibhav Yadav, Adv.  
Ms. Divya Sharma, Adv.  
Mr. Aman Dev Sharma, Adv.  
Mr. Azeem A. Dost, Adv.  
Ms. Sabarni Som, Adv.  
Mr. Gaj Singh, Adv.  
Mr. Amit Ojha, Adv.  
Mr. Prashant Sharma, Adv.  
Mr. Azeem A Dost, Adv.

Mr. Keshav Mittal, Adv.

Mr. Anirudh Sanganeria, AOR

Mr. Shekhar Naphade, Sr. Adv.

Mr. Siddharth Dharmadhikari, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Shrirang B. Varma, Adv.

Mr. Varad Kilor, Adv.

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.

Ms. Sushmita Pandey, Adv.

Ms. Arunima Das, Adv.

Mr. Ashwin Arun Hirulkar, Adv.

Ms. Kunika Bansal, Adv.

Ms. Chitransha Singh Sikarwar, Adv.

Mr. Harsh, Adv.

Mr. Harshavardhan V. Ghadge, Adv.

Ms. Salonee Paranjape, Adv.

Mr. Karan Bishnoi, Adv.

Ms. Jagruti, Adv.

Mr. Senthil Jagadeeshan, Sr. Adv.

Ms. Mrinal Kanwar, AOR

Ms. Niharika Shukla, Adv.

Mr. Vaibhav Rajsingh Rathore, Adv.

Mr. Abhimanyu Bhandari, Sr. Adv.

Ms. Rooh-e-hina Dua, AOR

Mr. Arav Pandit, Adv.

Ms. Shrutika Garg, Adv.

Ms. Shreya Arora, Adv.

Ms. Yashika Kapoor, Adv.

Ms. Aroha Kadyan, Adv.

Mr. Shivam Gandhi, Adv.

Mr. Mukesh Kumar Maroria, AOR

Mr. Amrish Kumar, AOR

Mr. Ravindra Raizada, Sr. Adv.

Mr. Kamendra Mishra, AOR

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ruchir Ranjan Rai, Adv.

Mr. Ashiwan Mishra, Adv.

Ms. Vaidruti Mishra, Adv.

Ms. Aditi Mishra, Adv.

Mr. Vinod Kumar, Adv.

Mr. Aditya Pranav Dwivedi, Adv.

Ms. Mugdha Dwivedi Shokeen, Adv.

Mr. Suraj, Adv.

Ms. Indira Jaisingh, Sr. Adv.  
Mr. Bharat Sangal, Sr. Adv.  
Mr. Paras Nath Singh, Adv.  
Mr. Nagarkatti Kartik Uday, AOR  
Mr. Hemant Kumar Tripathi, Adv.  
Ms. Babita Kushwaha, Adv.  
Ms. Shalini, Adv.

Mr. Pradeep Kr. Rai, Sr. Adv.  
Ms. Modoyia Kayina, Adv.  
Mr. Vinay Kr. Rai, Adv.  
Mr. Rajshree Rai, Adv.  
M/s. R & R Law Associates, AOR

For Respondent(s) : Mr. E. C. Vidya Sagar, AOR  
Mr. Hemant Kumar Sagar, Adv.  
Mr. Shivam Singh, Adv.  
Mr. Harpreet Singh Gupta, Adv.  
Ms. Sapoorthi Cotha, Adv.

Ms. Nandini Gupta, Adv.  
Mr. Krishna Kumar, Adv.  
Ms. Nandani Gupta, Adv.  
Dr. Mrs. Vipin Gupta, AOR  
Mr. Naveer Yadav, Adv.  
Mr. Siddhartha Sati, Adv.

Mr. S. K. Verma, AOR  
Mr. Subhash Sharma, AOR  
Mr. Vidya Dhar Gaur, AOR

Mrs. K. Sarada Devi, AOR  
Mrs. K.sarada Devi, Adv.  
Ms. Kaveri Kalyana Ram, Adv.  
Mr. Challa Sateesh Chandra, Adv.  
Mr. Thota S V L Narasimha Swamy, Adv.

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Zain Haider, Adv.  
Ms. Jyoti Mendiratta, AOR  
Mr. Manik Gupta, Adv.

Ms. Bina Madhavan, Adv.  
Mr. S. Udaya Kumar Sagar, Adv.  
M/s. Lawyer S Knit & Co, AOR

Mr. K. Rajeev, AOR  
Ms. Niveditha R Menon, Adv.  
Mr. Aditya Verma, Adv.  
Mr. Tarun Kumar, Adv.

Mr. K. L. Janjani, AOR  
Mr. S. Ravi Shankar, AOR

Mr. Mukesh Verma, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Kamal Kumar Pandey, Adv.  
Mrs. Vatsala Tripathi, Adv.  
Mr. Krishna Pakash Dubey, Adv.  
Mr. G P Mahto, Adv.  
Mr. Yash Pal Dhingra, AOR  
Ms. Shubhra Shahi, Adv.

Mr. Saket Sikri, Adv.  
Mr. Vikalp Mudgal, Adv.  
Mr. Ajay Pal Singh, Adv.  
Mr. Arun Sanwal, Adv.  
Ms. Madhu Sikri, AOR

Mr. R. C. Kaushik, AOR  
Mr. Hitesh Kumar, Adv.  
Mr. Hardik Giri, Adv.  
Mr. Pranav Singh Gautam, Adv.  
Ms. Preeti Kumari, Adv.

Mr. Anurag Tomar, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

Mr. Umesh Kumar Shukla, Adv.  
Mr. Shishu Pal Singh, Adv.  
Ms. T. Geetha, Adv.  
Mr. Pritam Singh, Adv.  
Mr. Rajiv Agnihotri, Adv.  
Mr. Shiv Sagar Tiwari, AOR

Mr. Pravartak Suhas Pathak, AOR  
Mr. Ritu Raj, Adv.

Mr. Sayid Marzook Bafaki, AOR

Mr. Sandeep Gupta, AOR  
Mrs. Kanchan Gupta, Adv.  
Mr. Chakit Singhal, Adv.  
Mr. Aprameya Jaiswal, Adv.  
Mr. Ramneek Singh, Adv.  
Mr. Vimal Verma, Adv.  
Mr. Mukesh Chand Sharma, Adv.  
Mr. Robin Bhardwaj, Adv.

Mr. Abhay Nevagi, Adv.  
Mr. Krishan Kumar, AOR  
Mr. Amit Singh, Adv.  
Mr. Nitin Pal, Adv.

Mr. Ravi Kumar, Adv.  
Mr. Bhagya Juneja, Adv.

Mr. Kamendra Mishra, AOR

Mr. K.S. Namdar, Sr. Adv.  
Mr. R.N. Vanjarani, Sr. Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Abhijit S. Kamble, Adv.  
Mr. Viraz R. Shah, Adv.  
Mr. Amit Kumar Chawla, Adv.  
Mr. Anupam Kumar, Adv.  
Mr. Akhileshwar Jha, Adv.  
Ms. Anushka Deshmukh, Adv.  
Ms. Shreya Jha, Adv.  
Ms. Asmita Mishra, Adv.  
Mr. Naresh Kumar, AOR

Mr. Amrendra Kumar Mehta, AOR  
Mr. Ranpal, Adv.  
Ms. Anita Mahapatra, Adv.  
Mr. Anubhav Bhardwaj, Adv.  
Ms. Gunjan Kumari, Adv.

Ms. Nidhi, AOR  
Mr. Om Kumar, Adv.  
Mr. Dhruv Maheshwari, Adv.  
Mr. Mohit Girdhar, Adv.

M/s. Venkat Palwai Law Associates, AOR

Mr. Ashok Kumar Sharma, Sr. Adv.  
Mr. Kshitij Mudgal, AOR  
Mr. Ansh Mittal, Adv.  
Mr. Amit Jay Singh, Adv.

Mr. Vijay Hansaria, Sr. Adv.  
Ms. Kavya Jhavar, Adv.  
Ms. Nandini Rai, Adv.  
Mr. Aashay Shukla, Adv.  
Mr. D. Mahesh Babu, AOR

Mr. D. Kumanan, AOR

Dr. K.S. Chauhan, Sr. Adv.  
Mr. P.S. Teji, Sr. Adv.  
Mr. Ajit Kumar Ekka, AOR  
Mr. Abhishek Chauhan, Adv.  
Mr. R.S.M. Kalky, Adv.  
Mr. S.P. Singh, Adv.  
Mr. Murari Lal, Adv.  
Mr. Ravi Prakash, Adv.

Mr. Sunil Kumar, Adv.  
Mr. Ramesh Kumar, Adv.  
Mr. Ravi Shankar Singh, Adv.  
Mr. Nav Parkash Singh Teji, Adv.  
Dr. R.k. Chauhan, Adv.  
Ms. Aditi Chauhan, Adv.  
Ms. Deeksha Singh, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Sumit Kishore, Adv.

Mr. Kedar Nath Tripathy, AOR  
Mr. Aditya Narayan Tripathy, Adv.  
Mr. Prasad Hegde, Adv.

Mr. Sanjeev Bhatnagar, Adv.  
Mr. Sounak S Das, Adv.  
Mr. Anshul Kumar, Adv.  
Ms. Megha Gaur, Adv.  
Mr. Vibhav Mishra, Adv.  
Mr. Parmanand Gaur, AOR

Mr. Samar Vijay Singh, AOR  
Ms. Misha Rohatgi, AOR  
M/s. Vkc Law Offices, AOR

Mr. Vivek Sharma, AOR  
Dr. Vijay Kumar Sharma, Adv.

Mr. Anand Varma, AOR  
Ms. Apoorva Pandey, Adv.  
Mr. Madhav Bhatia, Adv.  
Mr. Ayush Gupta, Adv.  
Ms. Simran, Adv.

Mr. Parmanand Pandey, AOR  
Mr. Utkarsh Pandey, Adv.  
Mr. Vishal Tiwari, Adv.  
Ms. Shaurya Mishra, Adv.

Ms. Anindita Mitra, AOR  
Ms. Ishita Puranik, Adv.  
Mr. Vishal Sinha, Adv.

Mrs. Jayna Kothari, Sr. Adv.  
Mr. Rohit Sharma, Adv.  
Mr. Jatin Lalwani, Adv.  
Mr. Nikhil Purohit, Adv.  
Ms. Aparna Mehrotra, Adv.  
Mr. Sanjeev Kumar Singh, Adv.  
Ms. Pooja Singh, Adv.  
Mr. Kumar Dushyant Singh, AOR

Mr. Vinay Navare, Sr. Adv.  
Mr. C. K. Sajji Narayan Throught Its Vc, Adv.  
Mr. Adarsh Kumar Tiwari, AOR  
Mr. T. Gopal, Adv.  
Mr. Yashodhan Chandurkar, Adv.  
Mr. Raman V. R., Adv.  
Ms. Vartika Maurya, Adv.  
Ms. Akanksha Raj Mishra, Through Vc, Adv.  
Mr. Darshan Lama, Adv.  
Mr. Amritesh Anand, Adv.  
Mr. Vinit Pathak, Adv.  
Mr. Ayush Anand, Adv.  
Mr. Adarsh Kumar Pandey, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Arvind Srevatsa, Adv.  
Mr. S. Santanam Swaminadhan, Adv.  
Ms. Aarthi Rajan, AOR  
Ms. Abhilasha Shrawat, Adv.  
Mr. Kartik Malhotra, Adv.  
Mr. U.s. Jayapathy, Adv.  
Mr. R. Anirud Narayen, Adv.  
Mr. Vishal Sinha, Adv.  
Mr. Pradyut Kashyap, Adv.  
Ms. Smruthi Gangadhar, Adv.  
Mr. Aayushman Aggarwal, Adv.  
Mr. Shourya Das Gupta, Adv.  
Mr. Siddharth Venugopal, Adv.  
Ms. Trisha Chandran, Adv.  
Mr. Madhav Gupta, Adv.  
Mr. Tushar Shrivastava, Adv.  
Ms. Aditi Gupta, Adv.  
Mr. Aman Rawat, Adv.  
Ms. Manasigauri Agrawal, Adv.

Mr. Gaurav Kumar, Adv.  
Mr. Yajat Kumar, Adv.  
Mr. Avinash Sharma, AOR  
Ms. Akanksha Kapoor, Adv.  
Dr. Joginder Singh Berwal, Adv.  
Mr. Jayender S. Chandail, Adv.

Mr. P.V. Surendranath, Adv.  
Mr. Manu Krishnan G, AOR  
Mr. Sawan Kumar Shukla, Adv.  
Ms. Smrithi V S, Adv.

Mr. Ahekhar Naphade, Sr. Adv.  
Mr. Aniruddha Joshi, Adv.  
Mr. Shashibhushan P. Adgaonkar, AOR  
Ms. Salonee Paranjape, Adv.  
Mr. Chirag Zanwar, Adv.

Mrs. Pradnya Shashibhushan Adgaonkar, Adv.  
Mr. Karan Bishnoi, Adv.  
Ms. Shambhavi Kanade, Adv.  
Mr. Anoop Raj, Adv.

Mr. C U Singh, Sr. Adv.  
Mr. Jawahar Raja, Adv.  
Ms. Aditi Saraswat, Adv.  
Mr. Gautam Bhatia, Adv.  
Mr. Nitai Hinduja, Adv.  
Mr. N. Sai Vinod, AOR  
Ms. Bidya Mohanty, Adv.  
Ms. Katyayani Suhrud, Adv.  
Mr. Abhishek Kalaiyarasan, Adv.

1. Hon'ble the Chief Justice of India pronounced the judgment on behalf of himself, Hon'ble Mr. Justice Satish Chandra Sharma, Hon'ble Mr. Justice Alok Aradhe and Hon'ble Mr. Justice Vipul M. Pancholi.
2. Hon'ble Mrs. Justice B.V. Nagarathna has authored a separate opinion.
3. Hon'ble Mr. Justice Pamidighantam Sri Narasimha has authored a separate judgment.
4. Hon'ble Mr. Justice Dipankar Datta, pronounced the judgment on behalf of himself and Hon'ble Mr. Justice Ujjal Bhuyan.
5. Hon'ble Mr. Justice Joymalya Bagchi has authored a separate judgment.
6. In terms of the signed reportable judgments, the Reference is answered.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)  
COURT MASTER (NSH)

(five signed reportable judgments are placed on the file)